

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 324
(IB)-299(ND)2019
IA/3916/2020

IN THE MATTER OF:

M/s. Banyan Tree Developers Pvt. Ltd.

...

Applicant/Petitioner

Versus

M/s. Parivartan Buildtech Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 28.10.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

**Mr. Sanjeev Sagar, Ms. Nazia Parveen, Advs. For the Financial Creditor/
Applicant, Mr. Kanishk Khetan, Mr. Harsh Vardhan Arora, Advs. For the
Applicant/Liquidator**

ORDER

Renotify this case on 20.11.2020.


(T.S SINGH)
COURT OFFICER